

LOK SABHA
UNSTARRED QUESTION NO. 2699
TO BE ANSWERED ON 17TH MARCH, 2022

Merger of ONGC

2699. Dr. (Prof) Kirit Premjibhai Solanki :

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether there is any delay in the merger of Oil and Natural Gas Corporation (ONGC) with two oil refining subsidiaries i.e. Hindustan Petroleum Corp Ltd. (HPCL) and Mangalore Refinery and Petrochemicals Ltd. (MRPL) by Financial Year 2023-24 and if so, the reasons therefor ;
- (b) the details of the beneficial outcome from this merger ;
- (c) the details of the foreseeable effects of the merger to the import of oil and natural gas; and;
- (d) whether this merger would aid country's oil and gas exploration in post COVID-19 economy and if so, the details thereof?

ANSWER

पेट्रोलियम और प्राकृतिक गैस मंत्रालय में राज्य मंत्री
)श्री रामेश्वर तेली(

**MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS
(SHRI RAMESWAR TELI)**

- (a) A detailed study was got conducted by ONGC on the issue of Merger of HPCL and its subsidiaries with ONGC. Merger of various organizations is based on the requirement of business, feasibility and economic considerations.
- (b) Integrated oil and gas companies have lower volatility in comparison to pure upstream or downstream companies. Integration also mitigates the risk of volatility in prices. There may however be some negative points also.
- (c)&(d) The integration has both positive and negative implications.
